

DIVISION BENCH  
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1676(KB)2018  
IA(I.B.C)/1514(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JULY 2024**

IN THE MATTER OF	IDBI BANK LTD VS ABHIJEET INTEGRATED STEEL LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For the Financial Creditor  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]  
  
Mr. Pranay Agarwal, Adv. ] For the Liquidator  
Ms. Sweta Majumdar, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of the liquidator present.
2. Hard copy is not available.
3. List this matter for further consideration on **22.08.2024** had already posted.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**